

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1389 OF 2018 IN**  
**APPEAL NO. 135 OF 2018 &**  
**IA NOS. 631, 728 & 641 OF 2018**

**Dated : 28<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Haryana Power Purchase Centre (HPPC) & Ors. ... Appellant(s)**  
**Versus**  
**GMR Kamalanga Energy Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Vishrov Mukerjee  
Ms. Raveena Dhamija  
Mr. Yashaswi Kant for R-1  
  
Ms. Rajshree Chaudhary for R-2  
  
Mr. R.K. Mehta  
Ms. Himanshi Andley for R-4  
  
Ms. Anisha Upadhyay  
Mr. Puneet Parihar  
Mr. Nishant Kumar for R-5

**ORDER**

List the IA for further hearing on **04.09.2019**, as agreed by learned counsel for the both the parties.

**(S. D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**